

sent for approval to the Municipal authorities. However, a few details including location of a proposed sub-way are yet to be finalised. The Municipality are also yet to deposit with the Railways Rs. 10.5 lakhs—their share of cost of the work

As soon as the remaining details and plans are finalised and the money deposited, the Railways will take up construction work.

(b) After work is actually started, it will take the Railways about two years to complete their portion of the work on the bridge proper.

Popularisation of Soft Coke in Rural Areas

289. Shri S. C. Samanta:
Dr. P. Mandal:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the action initiated on the report of Dr. Lahiri on the popularisation of soft coke in the rural areas; and

(b) whether Government have decided to set up of Committee or Board for guiding and supervising the programme aimed at popularisation of domestic coke and to divert dung for use as manure?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) The Central Fuel Research Institute has circulated Dr. Lahiri's draft project report for conducting pilot survey and experiment in the States of Madhya Pradesh, Uttar Pradesh and Bihar for popularising soft coke in rural areas to the concerned Ministries including the executing Department viz., Department of Community Development, State Governments and others. The Draft report will be finalised as soon as the comments of concerned Ministries/Departments/State Governments are available.

(b) Does not arise.

Subsidies Payable to Collieries

290. Dr. P. Mandal:

Shri S. C. Samanta:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the amount outstanding on account of bills for subsidies payable to collieries at the end of December, 1966 and January, 1967;

(b) the procedure for disposing of collieries bills and the steps taken for ensuring speedy disposal of these bills for subsidies for sand-stowing under difficult mining conditions; and

(c) whether there is any proposal for converting the bills into discountable documents for the purpose of raising loan?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) The amounts outstanding in respect of subsidies payable on 31st December, 1966 and 31st January, 1967 are given below:—

	31-12-66	31-1-1967
	(Rs. in lakhs)	
Claims in respect of subsidies for sand stowing	166	181
Claims in respect of subsidies for difficult mining conditions	55	72
TOTAL	221	253

(b) A statement giving the information is enclosed [Placed in Library. See No. LT-180/67.]

(c) No, Sir

Production and Allocation of Coking Coal

291. Shri S. C. Samanta:
Dr. P. Mandal:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the year-wise targets of production of coking coal during the Fourth Plan with sectoral allocation against the actual production for the year 1965-66;

(b) whether Government have assessed the requirements of main users of coking coal and have completed linkage of the producing mines with the consuming plants; and

(c) how Government propose to utilise temporary surplus of coking coal over immediate needs?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). The requirements of coking coal for the metallurgical industries during the Fourth Plan period have been assessed yearwise and they are expected to be of the following order:

	(In Million Tonnes)
1966-67 . . .	13.10
1967-68 . . .	19.56
1968-69 . . .	20.83
1969-70 . . .	22.22
1970-71 . . .	26.24

The production programme will be adjusted so as to meet the above demand.

The linkage of collieries with the consuming units and the sectoral allocation is being finalised. Actual production during 1965-66 was 18.96 million tonnes (Private Sector 14.18 million tonnes and Public Sector 2.78 million tonnes).

(c) Government have released temporary surplus of coking coal, which is primarily in lower grades, for non-metallurgical purposes.

Over-bridge at Parli Railway Crossing near Palghat

292. Shri E. K. Nayanar: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 2345 on the 12th August, 1966 and state:

(a) the progress made in the construction of an over-bridge at the railroad crossing over Parli Railway Station, Palghat District; and

(b) if the progress is not satisfactory the reasons therefor?

The Minister of Railways (Shri C. M. Foonacha): (a) and (b). Plans and estimates for the work have been finalised. According to rules, the road approaches have to be constructed by the State Government and the bridge structure by the Railways, and to avoid unnecessary locking up of capital the two works have to be synchronised. Construction work on the bridge structure will be taken up when the State Government are in a position to start work on the road approaches.

Water Shortage at Calicut and some of the Railway Stations in Kerala

293. Shri A. K. Gopalan:
Shri Umanath:
Shri Nambiar:

Will the Minister of Railways be pleased to state:

(a) whether the residents of the Railway quarters in Calicut have been put to much difficulty due to the drying up of wells in the Railway compound;

(b) whether Government are also aware that the water tanks in the West Hill station and Badagara station in Kerala have dried up resulting in difficulties even for the supply of water to the railway engines; and

(c) if so, the steps taken to meet the water scarcity?

The Minister of Railways (Shri C. M. Foonacha): (a) and (b). Water sources in West Hill and Badagara stations have not dried up, and no difficulty is at present experienced for supply of water, including loco requirements.

(c) Alternative arrangements have been kept ready for bringing into use when regular sources dry up.

Industrial Estates in Orissa

294. Shri Chintamani Panigrahi: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the schemes to set up